

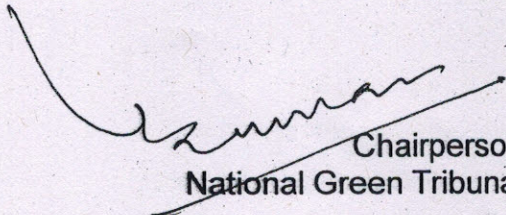


NO. NGT(PB)/03/2014/JUDICIAL-I/1186

Dated : 05.12.2017

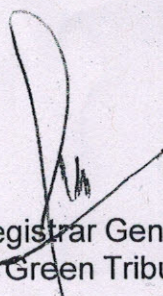
OFFICE ORDER

In exercise of powers conferred under Rule 3 (1) of the National Green Tribunal (Practices and Procedure) Rules, 2011 as amended vide Gazette Notification No. G.S.R. 1473 (E) dated 01st December, 2017 of the Ministry of Environment, Forest and Climate Change, Government of India and in view of the exceptional circumstances prevailing in the National Green Tribunal on account of the shortage of the Members, necessitating constitution of a Single Member Bench at the Regional Benches of the Tribunal. Accordingly a **Single Member Bench** is constituted in the Regional Benches at NGT SZB (Chennai), NGT CZB (Bhopal), NGT WZB (Pune) & NGT EZB (Kolkata) to conduct the business of the Tribunal which shall be fully empowered to deal with the matters in accordance with law.


Chairperson
National Green Tribunal

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. Ld. Registrar(s) of all the Zonal Benches at Chennai, Bhopal, Pune & Kolkata
With the request to place it before the Hon'ble Members
4. PS to Registrar General
5. PA to Dy. Registrar
6. Assistant Registrar (Judicial-2)
7. Consultant (Judicial-1)
8. Consultant (Admn.)
9. Bar Association of NGT all Zonal Benches
10. Website of NGT
11. Notice Board
12. Concerned File
13. Guard File


Registrar General
National Green Tribunal

05 DEC 2017